

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008/544/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 25th January, 2024.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2024/24-27 Dated 11.01.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Damge Niri, i/c District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **one day casual leave on 12.01.2024, along with station leave permission till 15.01.2024.** A senior Judicial Officer available at the station shall be in-charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008/545-546/A, dated 25.01.2024

Copy to:

1. Shri Damge Niri, i/c District & Sessions Judge, Ziro, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)